

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5533
ANSWERED ON:30.04.2013
SETTING UP OF KVKs BY NGOS
Singh Shri Bhupendra

Will the Minister of AGRICULTURE be pleased to state:

to the reply given to U.S.Q. No.3739 dated 4.9.12 and state:

- (a) the names of the NGOs in Madhya Pradesh which have been allowed to set up Krishi Vigyan Kendras (KVKs) by the Indian Council of Agricultural Research (ICAR);
- (b) the details of the funds provided to the said NGOs for operating Krishi Vigyan Kendras;
- (c) the work performed by these NGOs under the KVK scheme in the State; and
- (d) the details of the achievements/results of the work performed by the said NGOs under the said scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): The names of NGOs allowed to set up Krishi Vigyan Kendras (KVKs) in Madhya Pradesh and details of funds provided to KVKs through these NGOs are given in Annexure-I.

(c) & (d): The work performed by KVKs under these NGOs include conducting on-farm trials, frontline demonstrations, training of farmers and extension personnel and creation of awareness about improved agricultural technology among farmers through extension activities. The year-wise details of the achievements made by KVKs under NGOs in Madhya Pradesh are given in Annexure-II.